

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 21 OF 2019

APL No. 73 OF 2019

Dated: 21st October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

APL No. 21 OF 2019

Talwandi Sabo Power Limited **Appellant(s)**
Versus
Punjab State Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Amit Kapur
Poonam Verma
Abiha Zaidi

Counsel for the Respondent(s) : Buddy A. Ranganadhan for R1
Ranjitha Ramachandran
Poorva Saigal
Anushree Bardhan
Pulkit Agarwal
Shubham Arya
Arvind Kumar Dubey for R2

APL No. 73 OF 2019

Nabha Power Ltd. **Appellant(s)**
Versus
Punjab State Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Aniket Prasoon

Counsel for the Respondent(s) : Buddy A. Ranganadhan for R1
Ranjitha Ramachandran
Poorva Saigal
Shubham Arya

Anushree Bardhan
Pulkit Agarwal
Arvind Kumar Dubey for R2

ORDER

We have heard Mr. Sajan Poovayya, arguing counsel for the Appellant.

List the matter for further hearing on **13.11.2019.**

S.D. Dubey
Technical Member(electricity)

Justice Manjula Chellur
Chairperson

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